

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 28.07.2025

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4269 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Sikander Singh Vs. Vaneet Bhatia, IRP of D S Home Construction Pvt. Ltd. & Anr.	Manisha Chaudhary
2.	I.A. No. 4270 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	UPL Ltd. Vs. Om Prakash Agrawal	Anjan Dasgupta

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